

you, the name 'East Bengal' is nowhere there. Our State's name 'West Bengal' needs to be changed. The mandate of the people of Bengal needs to be honoured. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please take your seat. ...*(Interruptions)*...

SHRI RITABRATA BANERJEE: It is incumbent upon the Government to respect the will of the ten crore people in the State and accept the proposal of Mamata Banerjee's Government and change the name of West Bengal to Bangla. Thank you, Sir. *Jai Bangla!*

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri Ritabrata Banerjee: Shrimati Sagarika Ghose (West Bengal), Shri Prakash Chik Baraik (West Bengal), Shri Mohammed Nadimul Haque (West Bengal), Shri R. Girirajan (Tamil Nadu), Shri Debashish Samantaray (Odisha), Shri Subhasish Khuntia (Odisha), Ms. Sushmita Dev (West Bengal), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Niranjan Bishi (Odisha), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shrimati Mausam B Noor (West Bengal), Dr. V. Sivadasan (Kerala), Shri Saket Gokhale (West Bengal), Shrimati Mahua Maji (Jharkhand) and Shri M. Mohamed Abdulla (Tamil Nadu).

Shri Jaggesh - Demand to increase the funding for innovation work of groups of monuments at Hampi. Hon. Member not present. Shri Haris Beeran - Demand to provide funds for research and development of low cost Gene therapy for spinal muscular atrophy. Hon. Member not present. Shri Ashokrao Shankarrao Chavan - Concern over unlawful detention of Indian immigrants in foreign countries.

Concern over unlawful detention of Indian emigrants in foreign countries

SHRI ASHOKRAO SHANKARRAO CHAVAN (MAHARASHTRA): Sir, to fulfil the vision of our hon. Prime Minister, Shri Narendra Modi, self-employment and small and medium start-up businesses are growing fast in my parliamentary constituency, Nanded. As more and more people are getting engaged in self-businesses and start-ups, they have to often visit foreign countries, particularly, to the Middle East countries of Iran, Qatar, UAE and Saudi Arabia.

Sir, I want to draw your attention towards the fact that, particularly, during the last three years, people visiting the above-said countries for business purposes are being detained unlawfully in these countries without providing any valid reasons and

even diplomatic protocols for the violation and information regarding the detention of these people are not being provided to our Embassies situated in these countries. The families of wrongly-detained persons have to go through a very tough time in India, always being in fear about the fate of their dear ones in these countries.

Sir, through you, I request the Government to step forward for these Indians and take appropriate action to free them who are detained without any rhyme or reason. One such missing person is from my constituency, Yogesh Panchal. I request upon the hon. Minister to look into the matter as per law. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Ashokrao Shankarrao Chavan: Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. John Brittas (Kerala) and Dr. Fauzia Khan (Maharashtra).

Now, Ms. Sushmita Devji on 'Need to enhance the potential of national waterways'.

Need to enhance the potential of National Waterways

MS. SUSHMITA DEV (West Bengal): Thank you, Sir, for the opportunity. Sir, I come from a State which is well known for its mighty rivers. The State of Assam takes pride in the fact that we have the Brahmaputra and the Barak Rivers, whereas we often see that these rivers are associated with floods in Assam. What we fail to appreciate is that riverways is actually one of the cheapest modes for movement of goods. If we look at history of Assam, we share a huge border with Bangladesh, Myanmar etc. Our rivers are an asset through which we should be facilitating movement of goods. I feel lucky that Sarbananda Sonowalji is present in Parliament today. And, in the 16th Lok Sabha, when I represented the Constituency of Silchar, the Barak River was declared a National Waterway. And, we were all very hopeful and aspirational that once this waterway is properly made operational with proper infrastructure, a very remote and backward area like Barak Valley will be able to enhance its economy due to movements of goods in the Barak River. Unfortunately, Sir, infrastructure till today remains incomplete. The dredging of River Barak has been abandoned due to which the people of Barak Valley are almost isolated in the State of Assam. Trains become dysfunctional due to floods and landslides because we are surrounded by Dima Hasao and Karbi Anglong. Airways are beyond the affordability of common man and small traders.